

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 21.09.2021 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**01.55 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari,  
Member (Technical)

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	Lokeshwar Reddy	Y. Suryanarayana – R1 R. Saravanan – R2
<b>2.</b>	Comp App (AT)(CH)(Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vidyalakshmi Vipin Lokesh Kumar	

Copy to:

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

(Chennai Bench)